

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

205. IA/2243/2022 IA/4694/2023 IN C.P. (IB)/855(MB)2020

IN THE MATTER OF

Bank of India

VS

Gajanan Gangamai Industries LLP

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 10.05.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Liquidator:	Adv. Rakesh Gupta (VC)
For Applicant in IA 4694/2023:	Adv. Anand Prabhawalkar (VC)
For the Respondent in I.A. 2243/2022:	None
For the Respondent No. 2 to 4 in I.A. 4694/2023:	None

ORDER

I.A. 2243/2022

In view of the absence of the Respondent, one last opportunity is granted to the Respondent to advance the argument. Adjourned to **14.06.2024**.

I.A. 4694/2023

In the absence of the Respondents, adjourned to **14.06.2024**.

Sd/-

MADHU SINHA
Member (Technical)
Shubham

Sd/-

REETA KOHLI
Member (Judicial)